

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No.602**

**Restore Company Petition (IBC)/7/ND/2023  
(Old Case C.P (IB)/2465/ND/2019 Remanded  
back on 17/11/2023**

**IN THE MATTER OF:**

**M/s. Bank of Maharashtra**

**...PETITIONER**

**Vs**

**M/s. Newtech Promoters and Developers Pvt. Ltd**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 30.04.2024  
Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor :**

**For the Respondent/Corporate Debtor :**

**ORDER**

Re-notified to **07.05.2024**.

**Sd/-  
(Court Officer)**